

25.10.2013

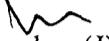
Condonation Appl. 1036/11
In
O.A. No. 162/2011

Hon'ble Sri Navneet Kumar, Member (J)

Appl: Shri Ganesh Gupta.

Resp: Shri Ashok Kumar.

Shri Ganesh Gupta, learned counsel appearing on behalf of the applicant fairly submitted that applicant does not want to pursue the O.A. Accordingly, he is permitted to withdraw the present O.A. and the O.A. is dismissed as not pressed.


Member (J)

Vidya

CR
Copy of order
Dated 25-10-13
Received
28-10-13